

## Union Of India Vs M/S Mk Infrastructure (P) Ltd.

**Court:** Sikkim High Court

**Date of Decision:** Nov. 11, 2024

**Hon'ble Judges:** Biswanath Somadder, CJ; Bhaskar Raj Pradhan, J

**Bench:** Division Bench

**Advocate:** Sangita Pradhan, Natasha Pradhan, Sittal Balmiki, Karma Tshering Tamang

### Judgement

Biswanath Somadder, CJ

Having heard the learned Advocates for the parties, let this matter appear on 03rd December, 2024, for further consideration.